

**Declaration of Assets and Liabilities**

**Year 2024-2025**

I **Abhishak Kumar**, son/daughter/wife of **Sharvan Kumar Singh**, aged **43** years, belonging to **Bihar Legislative Assembly** service and presently working as **Office Attendant** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description                                                                   | Self                                                                     | Spouse Name (S)<br>Babita Kumari                   | Dependant-1 Name<br>Nitin Parkash | Dependant-2 Name<br>Riya Bharti       | Dependant-3 Etc. Name<br>Yash Raj |
|---------|-------------------------------------------------------------------------------|--------------------------------------------------------------------------|----------------------------------------------------|-----------------------------------|---------------------------------------|-----------------------------------|
| (i)     | Cash                                                                          | Rs.-5000/-                                                               | Rs.-4000/-                                         | Nil                               | Nil                                   | Nil                               |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | (1) SBI, BVM-<br>Rs.- 10000/-<br>(2) SBI, Vidyapatinagar-<br>Rs.- 6000/- | Rs.-5000/-<br>Dakshin Bihar Bank<br>Vidyapatinagar | Nil                               | Nil                                   | Nil                               |
| (iii)   | Bonds, Debentures and Shares in companies                                     | Sahara India<br>Rs.-100000/-                                             | Nil                                                | Nil                               | Nil                                   | Nil                               |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | Reliance Lic Priemure<br>Rs.-9000/-<br>SBI Life<br>Rs.-7000/-            | Nil                                                | Nil                               | Rs.- 1000/-<br>Monthly Suraksha Yojna | Nil                               |
| (v)     | Motor Vehicles (details of make, etc.)                                        | Hero Motor<br>BR33K6019                                                  | Nil                                                | Nil                               | Nil                                   | Nil                               |
| (vi)    | Jewellery (give details of weight and value)                                  | Gold-2.5gm                                                               | Gold - 20 gm<br>Silver-100gm                       | Nil                               | Nil                                   | Nil                               |
| (vii)   | Other assets, such as values of claims / interests                            | Nil                                                                      | Nil                                                | Nil                               | Nil                                   | Nil                               |

Note: Value of Bond/Shares/Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*Dependant here means a person substantially dependent on the income of the employee.

**B. DetailsofImmovableassets**

[Note: Propertiesin jointownershipindicatingtheextentofjointownershipwillalsohave to be indicated]

| Sr. No. | Description                                                                                                                        | Self                                                   | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc.Name |
|---------|------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------|----------------|------------------|------------------|----------------------|
| (i)     | AgriculturalLand<br>- Location(s)<br>- Surveynumber(s)<br>- Extent(Total measurement)<br>-Currentmarketvalue                       | Nil                                                    | Nil            | Nil              | Nil              | Nil                  |
| (ii)    | Non-AgriculturalLand<br>- Location(s)<br>- Surveynumber(s)<br>- Extent(Total measurement)<br>-Currentmarketvalue                   | Nil                                                    | Nil            | Nil              | Nil              | Nil                  |
| (iii)   | Buildings(Commercialand residential)Location(s)<br>- Survey/door number(s)<br>- Extent(Total measurement)<br>- Currentmarket value | Nil                                                    | Nil            | Nil              | Nil              | Nil                  |
| (iv)    | Houses/ Apartments, etc.<br>- Location(s)<br>- Survey/door number(s)<br>- Extent(Total measurement)<br>- Currentmarket value       | Nil                                                    | Nil            | Nil              | Nil              | Nil                  |
| (v)     | Others(suchasinterest in property)                                                                                                 | ShareinAncestral Property(Tilldate shareisnot defined) | Nil            | Nil              | Nil              | Nil                  |

(2) I give herein below the details of my liabilities / over dues to public financial institutionsand governmentdues:-

[Note:Pleasegiveseparatedetailsforeachitem)

| Sr. No. | Description                         | Name&addressofBank/ Financial Institutions(s) / Department (s) | Amountoutstandingas on..... |
|---------|-------------------------------------|----------------------------------------------------------------|-----------------------------|
| (a)     | (i)LoansfromBanks                   | SBI, BIHAR VIDHAN MANDAL                                       | Rs.-500000/-                |
|         | (ii)Loansfromfinancial institutions | Nil                                                            | Nil                         |

*[Handwritten signature]*

|     |                                                                                                                                                        |                                                         |     |
|-----|--------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------|-----|
|     | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation                                                                | Nil                                                     | Nil |
|     | (b) dues to departments dealing with supply of water                                                                                                   | Nil                                                     | Nil |
|     | (c) dues to departments dealing with supply of electricity                                                                                             | Nil                                                     | Nil |
|     | (d) dues to departments dealing with telephones                                                                                                        | Nil                                                     | Nil |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)                                                         | Nil                                                     | Nil |
|     | (f) Other dues, if any                                                                                                                                 | Nil                                                     | Nil |
| (b) | (i) Income Tax including surcharge<br>[Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Nil<br>Assessment Year 2024-2025<br>Pan No.- CJYPK2697C | Nil |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]                                                                | Nil                                                     | Nil |
|     | (iii) Sales Tax [Only in case of proprietary business]                                                                                                 | Nil                                                     | Nil |
|     | (iv) Property Tax                                                                                                                                      | Nil                                                     | Nil |

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## B. Personal Detail

GPF/CPF/PRANNo.

:-

PRANNo.-110175358449

Gender

:-

M

(M/F)

Date of Birth

:-

3 0 1 1 1 9 8 1

(DD/MM/YYYY)

Class/Group

:-

C

(A/B/C)

Cadre

:-

Bihar Legislative Assembly, Patna

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

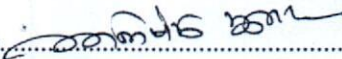
Home District

:-

SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature



Name of Employee: Abhishak Kumar

Place: Patna

Designation: Office Attendant

Date: 13-02-2025

Department: Bihar Legislative Assembly, Patna